

ITEM NO.27

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

Date : 10-12-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s) Ms. Monisha Handa, Adv.
Mr. Mohit D. Ram, AOR
Mr. Bakul Jain, Adv.

For Respondent(s) Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for substituted service in respect of Respondent Nos. 2,14,18,19 and 21 in SLP(C) Nos. 33413 - 33414 of 2014 and respondent no. 12 in SLP (C) No. 33415 of 2014 is allowed. Eight weeks' time is granted to file proof of service.

(NEELAM GULATI)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR